

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA
UNSTARRED QUESTION NO. 1023

TO BE ANSWERED ON THE 22ND JULY, 2016 / ASHADHA 31, 1938 (SAKA)
ACTION AGAINST LOAN DEFAULTERS

QUESTION

1023. SHRI MALLIKARJUN KHARGE

Will the Minister of FINANCE be pleased to state:

- (a) whether the Non Performing Assets (NPAs) of the public and private sector banks (PSBs) are on the rise, if so, the details thereof during each of the last three years and the current year, bank-wise;
- (b) the details of the NPAs recovered and written off by PSBs during the said period, bank-wise;
- (c) whether the Government has advised PSBs to take strict action against loan defaulters, if so, the details thereof; and
- (d) the remedial measures taken/being taken by the Government/Reserve Bank of India (RBI) to control NPAs?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)

- (a) Yes Sir, the details of NPAs of Public Sector Banks (PSBs) and Private Banks for the last three years and the current year is as per **Annex I**.
- (b) The details of the NPAs recovered and written off by PSBs is as per **Annex-II**.
- (c) The Reserve Bank of India (RBI) has issued guidelines updated on July 1, 2015, on willful defaulters to dis-incentivize borrowers who have money and do not pay or have diverted the funds or siphoned off funds or removed assets given as security, indicting action that includes; (i) restricting additional facilities to such defaulters from banks and financial institutions, (ii) barring of such borrowers from institutional finance, (iii) criminal action, (iv) removal of directors of such companies from boards and (v) change in management.
Under the existing guidelines there is a scope to initiate criminal action against wilful defaulters depending upon the facts and circumstances of the case under the provisions of Sections 403 and 415 of the Indian Penal Code (IPC) 1860.
- (d) the government has taken specific measures to address issues in sectors such as Infrastructure (Power, Roads etc.), Steel and Textiles where incidence of NPAs is high. The government has also approved establishment of six (6) new Debt Recovery Tribunals (DRTs), to speed up the recovery of bad loans of the banking sector, in addition to existing thirty three. Reserve Bank of India (RBI) has also undertaken steps which include (i) Formation of Joint Lenders' Forum (JLF) for revitalizing stressed assets in the system, (ii) Flexible Structuring for long term project loans to Infrastructure and Core industries, and (iii) Strategic Debt Restructuring (SDR) scheme (iv) Scheme for Sustainable Structuring of Stressed Assets (S4A).The Government has recently issued advisory to banks to take action against guarantors in event of default by borrower under relevant sections of SARFAESI Act, Indian Contract Act & RDDB&FI Act, since in the event of default, the liability of the guarantor is co-extensive with the borrower.

GROSS NPAs OF PUBLIC AND PRIVATE SECTOR BANKS DURING THE LAST THREE YEARS AND CURRENT YEAR (Rs. In Crore)

SR. NO.	BANKS	GROSS NPAs			
		Mar-13	Mar-14	Mar-15	Mar-16
1	Allahabad Bank	4,962	7,961	8,274	12,780
2	Andhra Bank	3,714	5,858	6,877	10,647
3	Bank of Baroda	6,551	9,894	13,921	33,730
4	Bank of India	7,152	10,274	20,245	40,369
5	Bank of Maharashtra	1,138	2,860	6,402	11,024
6	Bharatiya Mahila Bank Ltd.		0	0	1
7	Canara Bank	5,786	7,371	12,490	23,349
8	Central Bank of India	8,456	11,500	11,873	21,921
9	Corporation Bank	2,048	4,737	7,107	13,404
10	Dena Bank	1,452	2,616	4,393	8,311
11	IDBI Bank Limited	6,450	9,949	12,654	25,718
12	Indian Bank	3,255	4,284	5,366	8,272
13	Indian Overseas Bank	5,621	7,838	13,153	25,156
14	Oriental Bank of Commerce	4,184	5,618	7,666	14,678
15	Punjab & Sind Bank	1,537	2,554	3,082	4,205
16	Punjab National Bank	13,255	18,611	25,318	50,043
17	Syndicate Bank	2,816	4,264	5,904	11,542
18	UCO Bank	6,905	6,275	9,782	19,453
19	Union Bank of India	6,143	9,142	12,672	21,780
20	United Bank of India	2,964	7,118	6,553	8,528
21	Vijaya Bank	1,533	1,986	2,443	5,983
22	State Bank of Bikaner & Jaipur	2,119	2,733	2,945	3,603
23	State Bank of Hyderabad	3,186	5,824	4,985	6,591
24	State Bank of India	48,378	57,819	54,107	82,910
25	State Bank of Mysore	2,081	2,819	2,136	2,851
26	State Bank of Patiala	2,453	3,758	4,360	6,767
27	State Bank of Travancore	1,750	3,077	2,357	3,200
	PUBLIC SECTOR BANKS	1,55,890	2,16,739	2,67,065	4,76,816
28	Catholic Syrian Bank Ltd.	211	334	475	502
29	City Union Bank Ltd.	173	293	336	543
30	Dhanlaxmi Bank Limited	380	486	558	472
31	Federal Bank Ltd.	1,554	1,087	1,058	1,753
32	ING Vysya Bank Ltd.	121	263	745	0
33	Jammu & Kashmir Bank Ltd.	644	783	2,764	4,537
34	Karnataka Bank Ltd.	639	836	944	1,177
35	Karur Vysya Bank Ltd.	286	279	678	507
36	Lakshmi Vilas Bank Ltd.	460	546	455	391
37	Nainital Bank Ltd.	67	61	77	121
38	Ratnakar Bank Ltd.	26	78	111	208

39	South Indian Bank Ltd.	434	433	643	1,094
40	Tamilnad Mercantile Bank Ltd.	214	428	319	350
41	Axis Bank Ltd.	2,152	2,760	3,615	5,928
42	Bandhan Bank Ltd.	0	0	0	19
43	DCB Bank Ltd	215	138	186	197
44	HDFC Bank Ltd.	2,048	2,738	3,108	4,173
45	ICICI Bank Ltd.	9,051	9,339	13,390	19,758
46	IndusInd Bank Ltd.	458	621	563	777
47	Kotak Mahindra Bank Ltd.	758	1,059	1,237	2,838
48	Yes Bank Ltd	94	175	313	753
49	IDFC Bank Limited	0	0	0	3,058
	PRIVATE SECTOR BANKS	19,986	22,738	31,576	49,155

Source: RBI

Public Sector Bank-wise data on Write-offs and Recoveries								
(Rs. in Crore)								
Bank Name	Recoveries				Write offs			
	2013	2014	2015	2016	2013	2014	2015	2016
Allahabad Bank	490	967	827	2,465	1,352	782	2,109	2,097
Andhra Bank	343	324	1,019	729	334	263	1,124	1,179
Bank of Baroda	626	1,292	1,508	1,481	2,356	964	1,564	1,664
Bank of India	1,245	3,003	3,145	3,555	2,415	1,767	801	2,374
Bank of Maharashtra	199	365	430	645	663	401	264	903
Bharatiya Mahila Bank Ltd.		0	0	0		0	0	0
Canara Bank	1,204	2,689	1,896	1,279	1,535	1,591	1,472	3,387
Central Bank of India	1,130	1,764	2,483	3,087	1,061	1,995	1,386	1,279
Corporation Bank	124	228	318	477	709	463	779	477
Dena Bank	227	416	595	728	237	479	515	1,488
IDBI Bank Limited	251	766	1,159	875	383	1,393	1,609	5,459
Indian Bank	346	1,079	1,122	526	520	628	550	926
Indian Overseas Bank	630	2,022	1,557	1,806	1,642	1,474	3,131	2,578
Oriental Bank of Commerce	754	913	1,010	1,149	1,416	1,252	925	1,668
Punjab & Sind Bank	117	211	190	217	50	204	263	335
Punjab National Bank	1,942	2,020	2,259	6,009	997	1,947	6,587	7,340
Syndicate Bank	730	805	1,055	1,260	1,297	1,025	1,527	1,995
UCO Bank	828	2,015	1,629	0	617	1,423	1,401	1,573
Union Bank of India	1,247	765	1,130	844	1,129	913	931	792
United Bank of India	375	1,084	1,237	1,095	1,094	481	761	649
Vijaya Bank	336	436	646	288	543	296	791	510
Nationalised Banks	13,143	23,165	25,216	28,513	20,351	19,739	28,489	38,674
State Bank of Bikaner & Jaipur	246	472	575	756	463	399	363	1,399
State Bank of Hyderabad	567	543	1,981	2,503	343	31	355	1,569
State Bank of India	4,766	7,738	9,235	4,392	5,594	13,177	21,313	15,763
State Bank of Mysore	241	555	1,014	490	275	403	740	588
State Bank of Patiala	385	568	1,411	1,405	28	463	755	1,156
State Bank of Travancore	484	657	1,804	1,474	176	196	526	398
SBI Group	6,689	10,533	16,020	11,021	6,880	14,670	24,052	20,873
Public Sector Banks	19,832	33,698	41,236	39,534	27,231	34,409	52,542	59,547

Source:RBI